

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-193/2011/6489 IA

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Kaushik Kumar Sharma,  
Addl. District and Sessions Judge cum  
I/C District and Sessions Judge  
Kamrup, Amingaon.

Dated Guwahati, the 7<sup>th</sup> December, 2021.

Sub:- **Casual leave and station leave permission.**

Ref:- Your letter No. DJKA/2529/2021 Dated 7<sup>th</sup> December, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to avail casual leave on 22.12.2021 & 23.12.2021 and winter vacation from 24.12.2021 to 31.12.2021 along with station leave permission from 22.12.2021 till 31.12.2021, has been granted.

Further, the Civil Judge Assistant Sessions Judge, Kamrup, in her absence the Chief Judicial Magistrate, Kamrup and in her absence the Addl. Chief Judicial Magistrate, Kamrup shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-193/2011/6490 IA, dated 7.12.2021

Copy to:

1. The Project Manager, Gauhati High Court.

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07/12/21  
**JT.REGISTRAR (VIGILANCE)**

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